

Under Circulation

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD.**

THIS THE 06th DAY OF JANUARY, 2006.

HON'BLE MR. D.R. TIWARI, MEMBER-A
HON'BLE MR. K.B.S. RAJAN, MEMBER-J

Review Application No. 94 of 2005

IN

Original Application No. 67 of 2005

Kailash Chandra Tiwari & Another ... Applicants

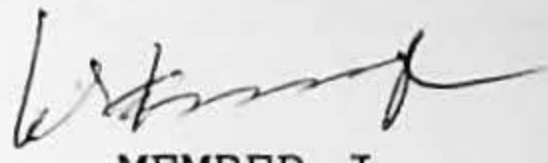
Versus.

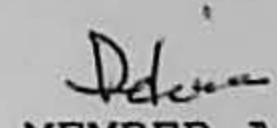
Union of India & Others ... Respondents

O R D E R

BY K.B.S. RAJAN, MEMBER-J

The Review application has been perused. Order dated 5.12.1984 was not brought to the notice of this Tribunal and since the subsequent amendment vide advance correction slip 149 and other orders communicated through 22.8.2003 do not contain the provisions of the aforesaid order, the said order is impliedly superseded. As such, no error apparent on the face of the record could be located in the order dated 18.8.2005. Hence the Review application is dismissed under circulation.


MEMBER-J


MEMBER-A

GIRISH/-

Diary No..... 4827/05
 S. O. (I) to hon. it with file
 and put up before Hon'ble
 Members for orders in chamber
 Under circulation
 Rules.
 29-11-05

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL,
 ADDITIONAL BENCH ALLAHABAD.

CIVIL MISC. APPLICATION NO. 5199 OF 2005.

(Under Section 151 of Civil Procedure Code)
 Of.

Union of India and another Applicants
 in

REVIEW APPLICATION NO. 94 OF 2005.

IN

✓ ORIGINAL APPLICATION NO. 67 of 2005.

DISTRICT GORAKHPUR.

Kailash Chandra Tewari and another.... Applicant.
 son of Sri Param Hans Tewari,
 Pointsman at Station Sahi,
 North eastern Railway Pilibhit.

2, Yarnjay Singh son of late Sri
 Udal Bhan Singh, Pointsman
 Bareilly City Bareilly..... Applicants
 versus.

1. Union of India through
 General Manager, North
 Eastern Railway, Gorakhpur.
2. Divisional Railway Manager
 (Personnel) Izzatnagar, North
 Eastern Railway, Bareilly. . . Respondents.

To

The Hon'ble the Vice Chairman and
 his other companion members of the Hon'ble Tribunal

The humble petition of the above named
 applicants Most Respectfully sheweth : *Assured*